

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 129**  
**(IB)-1626(PB)/2019**

**IN THE MATTER OF:**

L & T Housing Finance Ltd. .... Applicant/petitioner  
v.  
Cosmopolitan Technofab Textiles Pvt. Ltd. .... Respondent

**Order under Section 7 of the Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 08.01.2020**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the RP Mr. Hitesh Chopra, Mr. Gagan Gulati &  
Ms. Swarnika Aggarwal, Advs. With Mr. Harish  
Taneja, RP

**ORDER**

**CA-2780(PB)/2019**

This is an application filed under Section 19(2) of the Insolvency & Bankruptcy Code.

None appeared for the non applicant-respondent No. 1 to 3. Ld. Counsel for the applicant states that service affidavit has been filed on 06.01.2020 but the same is not on the judicial file.

List for further consideration on 03.02.2020.

— sd —

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

— sd —

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**